

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/7389/2024 ARBP/4/2024	JULLYY PATRO VS M/S. JAYANTA PHARMACEUTICALS	Rajjeet Roy VS	// (//
2	D-BLAPL/4034/2024 BLAPL/1343/2024	AKSHAYA JAISWANI VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	//0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/000002/2024
3	D-BLAPL/4096/2024 BLAPL/1344/2024	BISWAS NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	N.T.P.C. /119 /2023 SPECIAL JUDGE (POCSO), ANGUL(Anugul) Spl/0000075/2023
4	D-BLAPL/4098/2024 BLAPL/1345/2024	SUNIL KUMAR SETHI VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /743 /2023 SPECIAL JUDGE (POCSO), ANGUL(Anugul) Spl/0000089/2023
5	D-BLAPL/4101/2024 BLAPL/1346/2024	ANIL MANHIRA VS STATE OF ODISHA	CHIRANJIB ROUT VS	PALLAHARA /156 /2019 A.D.J.,TALCHER(Anugul) CT/0000022/2020
6	D-BLAPL/4814/2024 BLAPL/1347/2024	AJAY KUMAR BEHERA VS STATE OF ODISHA	RAMAKANTA PANDA VS	KHANTAPADA /129 /2023 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000154/2023
7	D-BLAPL/4825/2024 BLAPL/1348/2024	SAGAR KHORA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	KORAPUT TOWN /299 /2023 S.D.J.M.,KORAPUT(Koraput) GR/0000954/2023
8	D-BLAPL/4815/2024 BLAPL/1349/2024	MANTU PAIKARAY VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	KHANDAGIRI P.S. /432 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001370/2023
9	D-BLAPL/3309/2024 BLAPL/1350/2024	TRINATH GURU VS STATE OF ODISHA	JNYANANANDA PANDA VS	KHANDAPARA /2 /2024 J.M.F.C.,KHANDAPARA(Nayagarh) GR/0000002/2024
10	D-BLAPL/4827/2024 BLAPL/1351/2024	GOURI SANKAR SWAIN VS STATE OF ODISHA	BHABANI SANKAR DAS VS	BHANJANAGAR /605 /2020 ADDL.DISTRICT SESSIONS CUM SPL JUDGE Spl/0000040/2020
11	D-BLAPL/3310/2024 BLAPL/1352/2024	NEPAL SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	BANGOMUNDA /45 /2023 ADDL.SSESSIONS JUDGE,KANTABANJINGARH SC/0000050/2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/4441/2024 BLAPL/1353/2024	NARA @ NARAYAN SETH VS STATE OF ODISHA	JAGABANDHU SAHU VS	LOISINGHA(BOLANGIR) /188 /2009 A.D.J.,BOLANGIR(Balangir) SC/0000078/2021
13	D-BLAPL/4829/2024 BLAPL/1354/2024	AKASH PADRA VS STATE OF ODISHA	MAHES DAS VS	BAMUNIGAM /106 /2023 ADDL. SESSION JUDGE,BALLIGUDA(Ka ST/0000149/2023
14	D-BLAPL/4831/2024 BLAPL/1355/2024	BIBHU GOUDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PATTAPUR (ASKA) /113 /2024 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G Spl/0000007/2024
15	D-BLAPL/4841/2024 BLAPL/1356/2024	BIDURA BEHERA VS STATE OF ODISHA	ADITI HOTA VS	TALCHER TOWN /82 /2024 ADDL.SPL.JUDGE, TALCHER(Anugul) Spl/0000002/2024
16	D-BLAPL/4848/2024 BLAPL/1357/2024	JITU RANA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	BOLANGIR TOWN /341 /2023 DISTRICT & SESSIONS JUDGE,BOLANG SC/0000092/2023
17	D-BLAPL/4251/2024 BLAPL/1358/2024	JAMI SAGAR VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	GUNUPUR /212 /2021 A.D.J., GUNUPUR(Rayagada) CT/0000075/2022
18	D-BLAPL/4151/2024 BLAPL/1359/2024	ANUSUYA KALET VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	JHARSUGUDA /644 /2023 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0002526/2023
19	D-BLAPL/4712/2024 BLAPL/1360/2024	SAKTI @ MUNNA KHAN VS STATE OF ODISHA	ADITI HOTA VS	RAIRAKHOL /15 /2013 S.D.J.M.,RAIRAKHOL(Sambalpur) GR/0000021/2013
20	D-BLAPL/4786/2024 BLAPL/1361/2024	ANANDA SAHU @ NEPAL CHANDRA SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /144 /2023 A.D.J.,BHAWANIPATNA(Kalahandi) CT/0000184/2023
21	D-BLAPL/4194/2024 BLAPL/1362/2024	CHANDAN BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /323 /2023 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000628/2023
22	D-BLAPL/5098/2024 BLAPL/1363/2024	PRADEEP NAYAK VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	ADVA /2 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Ga Spl/0000001/2022
23	D-BLAPL/3957/2024	KALIM KHAN@RAJU	JYOTIRMAYA SAHOO	KHURDA MODEL /553 /2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/1364/2024	VS STATE OF ODISHA	VS	S.D.J.M.,KHURDA(Khordha) GR/0000802/2023
24	D-BLAPL/5009/2024 BLAPL/1365/2024	RAMESH KISAN VS STATE OF ODISHA	AKASH BHUYAN VS	BHASMA /113 /2023 J.M.F.C., (R), SUNDARGARH(Sundargarh) GR/0000180/2023
25	D-BLAPL/4539/2024 BLAPL/1366/2024	SARBANA VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	JEYPORE SADAR /151 /2020 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000051/2020
26	D-BLAPL/5010/2024 BLAPL/1367/2024	LUKI BANERJEE VS STATE OF ODISHA	SK. ZAFARULLA VS	BISOI /214 /2023 SPECIAL JUDGE,RAIRANGPUR(Mayurbh) Spl/0000021/2023
27	D-BLAPL/5012/2024 BLAPL/1368/2024	BARUN BANERJEE VS STATE OF ODISHA	SK. ZAFARULLA VS	BISOI /214 /2023 SPECIAL JUDGE,RAIRANGPUR(Mayurbh) Spl/0000021/2023
28	D-BLAPL/5011/2024 BLAPL/1369/2024	ROHIT @ RAHUL KASBE VS STATE OF ODISHA	SK. ZAFARULLA VS	BISSAMCUTTACK /144 /2022 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000103/2022
29	D-BLAPL/5007/2024 BLAPL/1370/2024	RANJAN KISAN @ JHASKETAN VS STATE OF ODISHA	AKASH BHUYAN VS	BHASMA /113 /2023 J.M.F.C., (R), SUNDARGARH(Sundargarh) GR/0000180/2023
30	D-BLAPL/4008/2024 BLAPL/1371/2024	SUPARNA MANDAL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	M.V.79 /8 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000005/2024
31	D-BLAPL/5014/2024 BLAPL/1372/2024	BARUN @ SURESH YUVRAJ NIKUMBH VS STATE OF ODISHA	SK. ZAFARULLA VS	BISSAMCUTTACK /144 /2022 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000103/2022
32	D-BLAPL/5065/2024 BLAPL/1373/2024	MITHUN PATRA VS STATE OF ODISHA	RAMANIKANTA PATTNAIK VS	JODA /360 /2022 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kenc) GR/0001038/2022
33	D-BLAPL/5071/2024 BLAPL/1374/2024	DEBENDRA MAHAPATRA @ KANHA VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	BANTALA /20 /2024 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug) GR/0000097/2024
34	D-BLAPL/5017/2024 BLAPL/1375/2024	AJAY PRADHAN VS	BIJAY KUMAR BEHERA VS	/ /0 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/5021/2024 BLAPL/1376/2024	STATE OF ODISHA KUNU @ KARUNA SAGAR NAIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TR/0000010/2024 TURUMUNGA /189 /2023 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000082/2023
36	D-BLAPL/5035/2024 BLAPL/1377/2024	OMM PRAKASH BARIK @ BASANTARA VS STATE OF ODISHA	BRUNDABAN ROUT VS	NACHUNI /345 /2023 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh GR/0000703/2023
37	D-BLAPL/5072/2024 BLAPL/1378/2024	BAPUNI @ RANJIT ROUT VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	KANKADAHAD /215 /2023 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000969/2023
38	D-BLAPL/5077/2024 BLAPL/1379/2024	RUPADHAR PANGI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	POTTANGI /61 /2019 S.D.J.M.,KORAPUT(Koraput) GR/0000663/2019
39	D-BLAPL/5078/2024 BLAPL/1380/2024	BISHAL @ BIKASH @ SURAJ KUMAR SHAW VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	Bamapada (Industrial Area) /23 /2024 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000077/2024
40	D-CMAPL/1305/2024 CMAPL/33/2024	LAXMIPRIYA SETHY VS DILLIP KUMAR SETHY	ADV. VS	// () //
41	D-CMAPL/2689/2024 CMAPL/34/2024	NARASINGHA MOHANTY VS RAKESH KU.MOHANTY	ADV. VS	// () //
42	D-CMP/7254/2024 CMP/130/2024	PRASANT KUMAR MANGARAJ @ PRASANTA KUMAR MANGARAJ VS SWARNALATA PATTANAİK	BIJAYA KUMAR NAYAK (3) VS	// CIVIL JUDGE (SD) CUM ASJ AT ODAGA CS/0000028/2024
43	D-CMP/6119/2024 CMP/131/2024	SARALA SANSKRUT MAHAVIDYALAYA, KARAMANGA, JAGATSINGHPUR VS TAHASILDAR,BALIKUDA, JAGATSINGHPUR	UPENDRA KUMAR SAMAL VS	// A.D.J.,JAGATSINGHPUR(Jagatsinghapur) Fao/0000049/2023
44	D-CMP/7845/2024 CMP/132/2024	GURUCHARAN LENKA VS KHETRABASI SWAIN	GYANENDRA CHANDRA SWAIN VS	// CIVIL JUDGE (JD),KUJANG(Jagatsinghapu CMA/0000107/2023
45	D-CMP/7848/2024 CMP/133/2024	MRUGANKA SEKHAR CHHOTARAY VS BAIJAYANTI MANGARAJ	DEEPALI MAHAPATRA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0000442/2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-CMP/4860/2024 CMP/134/2024	PRASANT MALLIA VS THE CHIEF ADMINISTRATOR, SRI JAGANNATH TEMPLE, PURI	ACHYUTANANDA PATTANAIAK VS	// CIVIL JUDGE (SD),PURI(Puri) CS/0000190/2023
47	D-CMP/3751/2024 CMP/135/2024	JYOTSHNAMAYAE GIRI VS SUBHANKAR PATRA	BIKRAM KESHARI BAL VS	// CIVIL JUDGE(SR.DIVN.),SALIPUR(Cuttack) CS/0000148/2017
48	D-CONTC/5452/2024 CONTC/1081/2024	JYOTIRANJAN PRADHAN VS DEORANAJAN KUMAR SINGH, I.A.S.	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
49	D-CONTC/5454/2024 CONTC/1082/2024	MAHIMA PRASAD SAHOO VS DEORANJAN KUMAR SINGH,I.A.S.	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
50	D-CONTC/5451/2024 CONTC/1083/2024	MANJULATA NAYAK VS SURYAWANSHI MAYUR VIKAS, I.A.S.	ADV. VS	// 0 //
51	D-CONTC/5041/2024 CONTC/1084/2024	HARA SAHOO @ HARA BEWA VS SURYAWANSHI MAYUR VIKAS, I.A.S.	GANESWAR BEHERA VS	// 0 //
52	D-CONTC/4872/2024 CONTC/1085/2024	PRASANTA KHAMARI VS MANMATH NATH MALLICK,B.D.O.,K.NUAGAON	ADV. VS	// 0 //
53	D-CONTC/859/2024 CONTC/1086/2024	DEBASHIS MAHALA VS PRASANTA MISHRA,A.I.G OF POLICE,CUTTACK	ADV. VS	// 0 //
54	D-CONTC/7226/2024 CONTC/1087/2024	SWARAJYA KESHARI NAYAK VS ANU GARG, I.A.S.	ADV. VS	// 0 //
55	D-CONTC/6955/2024 CONTC/1088/2024	CHITTARANJAN MALLICK VS USHA PADHEE, I.A.S.	ADV. VS	// 0 //
56	D-CONTC/6949/2024 CONTC/1089/2024	DURGA PRASAD MISHRA VS KRUSHNA CHANDRA NAYAK (OES, SB), D.E.O., S AND ME, CUTTACK	adv. VS	// 0 //
57	D-CONTC/6663/2024	JYOTSANA GOYAL	TANMAY MISHRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/1090/2024	VS PROF. DR. PADMALAYA DEVI, DEAN OF A ACHARYA HARIHAR POST GRADUATE INSTITUTE OF CANCER, CUTTACK	VS	() //
58	D-CONTC/7452/2024 CONTC/1091/2024	PATITAPABAN KAR VS BHAKTA MOHANTY, ENGINEER IN CHIEF, WATER RESOURCES, ODISHA	ADV. VS	// () //
59	D-CONTC/627/2024 CONTC/1092/2024	DIBYA RANJAN MOHAKUD VS JYOTI RANJAN MISHRA, DIRECTOR, ELEMENTARY EDUCATION, ODISHA, BBSR.	ADV. VS	// () //
60	D-CONTC/5458/2024 CONTC/1093/2024	BIPIN BIHARI NAYAK VS LOKANATH BHOI, B.E.O., RAJBORASAMBAR	ADV. VS	// () //
61	D-CONTC/5769/2024 CONTC/1094/2024	PARSURAM MOHANTY VS ARAVIND AGRAWAL, I.A.S.	SANTOSH KUMAR SWAIN VS	// () //
62	D-CONTC/5456/2024 CONTC/1095/2024	RAMESH CHANDRA SAHU VS ASWATHY S., I.A.S.	ADV. VS	// () //
63	D-CONTC/5453/2024 CONTC/1096/2024	GAUTAM PRADHAN VS DEORANJAN KUMAR SINGH, I.A.S.	PRADIPTA KUMAR PATTANAYAK VS	// () //
64	D-CONTC/4861/2024 CONTC/1097/2024	UMA SAHOO VS KULUWANI SINGH, ACCOUNTANT GENERAL(A AND E), ORISSA	ADV. VS	// () //
65	D-CONTC/7609/2024 CONTC/1098/2024	CHITTARANJAN DAS VS AUROBINDA AGARWAL, I.A.S.	ADV. VS	// () //
66	D-CONTR/5517/2024 CONTR/7/2024	GANESH PRASAD KAR VS RABI NARAYAN BEHERA, IIC, GOVINDPUR P.S.	ADV. VS	// () //
67	D-CRLLP/4996/2024 CRLLP/7/2024	MATA BHOI VS STATE OF ODISHA	SOUGAT DASH VS	GOBINDAPUR /16 /2018 AD-HOC ADJ (FTSC), CUTTACK(Cuttack) Spl/0000022/2018
68	D-CRLMA/3177/2024 CRLMA/30/2024	RABINDRA SUAR @RABINDRA KUMAR SUAR VS	ADV. VS	KENDRAPARA /152 /2020 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CRLMA/5166/2024 CRLMA/31/2024	STATE OF ODISHA AMIT KUMAR MAHARANA @ AMIT KUMAR MOHAPATRA VS	ARUN KUMAR ACHARYA VS	// NEMALO /196 /2022 P.O SPL.COURT SC AND ST (POA) ACT, CT/0000038/2023
70	D-CRLMA/5442/2024 CRLMA/32/2024	STATE OF ODISHA BANDITA MOHAPATRA VS	DEVASHIS PANDA VS	SAMBALPUR TOWN /284 /2023 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0001930/2023
71	D-CRLMC/4460/2024 CRLMC/457/2024	STATE OF ODISHA BALARAM TARAI VS	PRATAP CHANDRA MISHRA VS	DHARMASALA /256 /2022 AD-HOC ADJ (FTSC),JAJPUR(Jajapur) CT/0000110/2022
72	D-CRLMC/4797/2024 CRLMC/458/2024	STATE OF ODISHA AJAYA KUMAR PADHI VS	UNMESH CHANDRA JENA VS	TIHIDI /261 /2012 SPL. JUDGE,BHADRAK(Bhadrak) Spl/0000014/2013
73	D-CRLMC/4798/2024 CRLMC/459/2024	STATE OF ODISHA PADMOCHARAN @ PADMACHARAN MOHAPATRA VS	UNMESH CHANDRA JENA VS	BARIPADA TOWN /274 /1999 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M GR/0001183/1999
74	D-CRLMC/5294/2024 CRLMC/460/2024	STATE OF ODISHA CHANDAN DAS@ CHANDAN KUMAR DAS VS	JUGALA KISHORE PANDA VS	PURUNAKATAK /89 /2021 J.M.F.C.,HARBHANGA(Baudh) CT/0000127/2021
75	D-CRLMC/4751/2024 CRLMC/461/2024	STATE OF ODISHA SANKARSANA PRADHAN VS	BISHNU PRASAD PRADHAN VS	KORAPUT TOWN /322 /2022 S.D.J.M.,KORAPUT(Koraput) GR/0000972/2022
76	D-CRLMC/4068/2024 CRLMC/462/2024	STATE OF ODISHA DIPU @ DEEPAK PRADHAN VS	SAROJ KUMAR PADHI VS	PIPLI /145 /2008 J.M.F.C.,PIPLI(Puri) GR/0000203/2008
77	D-CRLMC/4160/2024 CRLMC/463/2024	STATE OF ODISHA PRAKASH BHOI VS	HRUDANANDA TRIPATHY VS	KHUNTUNI /141 /2014 ADDL.SESIONS JUDGE,ATHAGARH(C ST/0000007/2018
78	D-CRLMC/4881/2024 CRLMC/464/2024	STATE OF ODISHA PRASANTA KUMAR BEHERA VS	NIRANJAN PRASAD PATRA VS	PATKURA /246 /2013 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001357/2013
79	D-CRLMC/5052/2024 CRLMC/465/2024	STATE OF ODISHA ROHIT@ROHITA KANHAR VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	GOCHHAPADA /70 /2008 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHUL GR/0000481/2008

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CRLMC/4473/2024 CRLMC/466/2024	CHATURBHUJA DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHIRINGIA /114 /2016 A.S.J.(W.C.),PHULBANI(Kandhamal) GR/0000568/2016
81	D-CRLMC/2654/2024 CRLMC/467/2024	SOUVAGYA MAHAPATRA VS AMRITA KAR@MAHAPATRA	GOPINATH MISHRA VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH ICC/0000087/2022
82	D-CRLMC/5431/2024 CRLMC/468/2024	ANIL KUMAR PRADHAN@KALIA@ANIL PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /265 /2014 J.M.F.C.,RANPUR(Nayagarh) GR/0000266/2014
83	D-CRLMC/5029/2024 CRLMC/469/2024	BHRAMAR BHUYAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /7 /2011 A.D.J.,BHANJANAGAR(Ganjam) ST/0000021/2012
84	D-CRLMC/5032/2024 CRLMC/470/2024	GEETA NAIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /92 /2004 A.D.J.,BHANJANAGAR(Ganjam) ST/0000007/2017
85	D-CRLMC/4916/2024 CRLMC/471/2024	JOGENDRA KUMAR BEHERA VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	/ /0 J.M.F.C.,JAJPUR ROAD(Jajapur) ICC/0000362/2023
86	D-CRLMC/4586/2024 CRLMC/472/2024	ANIL JAIDAYAL TANEJA VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	ANGUL TOWN /20 /2023 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0000033/2023
87	D-CRLMC/5235/2024 CRLMC/473/2024	JAYANTA KUMAR PRADHAN VS STATE OF ODISHA	RADHIKA HANS VS	TOMANDO /174 /2023 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000517/2023
88	D-CRLMC/5503/2024 CRLMC/474/2024	JITENDRIYA BAGH @ BAGHA VS STATE OF ODISHA	ARIJEET MISHRA VS	KORAPUT TOWN /291 /2022 ADDL DISTRICT AND SESSIONS JUDGE CT/0000013/2023
89	D-CRLMP/5003/2024 CRLMP/245/2024	BICHITRANANDA PANDA VS STATE OF ODISHA	LALITENDU MISHRA VS	/ /0 (//
90	D-CRLMP/5023/2024 CRLMP/246/2024	KABIRAJ PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	/ /0 (//
91	D-CRLMP/4805/2024	BHAGIRATHI SAHOO	SIDHARTH PRASAD DAS	/ /

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMP/247/2024	VS STATE OF ODISHA	VS	() //
92	D-CRLMP/4961/2024 CRLMP/248/2024	GOPINATH PANIGRAHI VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	BASUDEVPUR /527 /2023 () //
93	D-CRLMP/5196/2024 CRLMP/249/2024	GYANA RANJAN MAHARATHA VS STATE OF ODISHA	BIDYADHAR MANSING VS	//0 () //
94	D-CRLMP/4381/2024 CRLMP/250/2024	SK SADIQUE ALI VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	//0 () //
95	D-CRLMP/5206/2024 CRLMP/251/2024	RASMI RANJAN SETHY VS STATE OF ODISHA	DEBARAJ MOHANTY VS	KHANDAGIRI P.S. /428 /2023 () //
96	D-CRLMP/2818/2024 CRLMP/252/2024	SHYAM SUNDAR DAS VS STATE OF ODISHA	BISWARANJAN DALAI VS	//0 () //
97	D-CRLMP/4921/2024 CRLMP/253/2024	PRAVABATEE MALIK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
98	D-CRLMP/4206/2024 CRLMP/254/2024	PHAKIRA KHAMARI VS STATE OF ODISHA	ARUN KUMAR NAYAK VS	// () //
99	D-CRLMP/4918/2024 CRLMP/255/2024	DEVENDRA KUMAR DAS VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
100	D-CRLMP/4920/2024 CRLMP/256/2024	PANKAJ KUMAR AGARWAL VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
101	D-CRLREV/5254/2024 CRLREV/69/2024	AKSHAYA KUMAR KAR VS PURNA CHANDRA NAYAK	ARUN KUMAR ACHARYA VS	//0 A.D.J.,BHADRAK(Bhadrak) CRA/0000028/2009
102	D-EXP/6807/2024 EXP/1/2024	SIDDHARTH SANKAR SAHOO VS	DIGAMBARA MISHRA VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-EXP/6811/2024 EXP/2/2024	STATE OF ODISHA NRUSINGHA CHARAN OJHA VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// // ()
104	D-EXP/6816/2024 EXP/3/2024	KISHORE CHANDRA BHUYAN VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// // ()
105	D-FAO/7786/2024 FAO/46/2024	SUPERINTENDENT ENGINEER (SE) (ELECTRICAL), TPCODL, PARADIP VS PRADIPTA KUMAR SAHOO @ BAPI SAHOO	LALIT KUMAR MAHARANA VS	// // COMNR.FOR EMPLOYEES COMP./ASST EC/0000245/2021
106	D-FAO/6316/2024 FAO/47/2024	REGIONAL MANAGER, NEW INDIA ASSURANCE CO.LTD., BBSR VS CHANDRAMANI MALLIK	PRASANTA KUMAR MAHALI VS	// // COMMISSIONER EMPLOYEES COMPEN EC/0000149/2015
107	D-FAO/6250/2024 FAO/48/2024	LEGAL MANAGER, M/S. BAJAJ ALLIANZ G.I.CO. LTD. VS TRUPTI PAL	ADAM ALI KHAN VS	// // COMNR.FOR EMPLOYEES COMP./ASST EC/0000207/2021
108	D-MACA/4818/2024 MACA/86/2024	SANJAYA NAYAK VS BHABAGRAHI NAYAK	KAPILA CHARAN NAYAK VS	// // 3RD M.A.C.T,KENDRAPARA(Kendrapara Mac/0000052/2021
109	D-MACA/4016/2024 MACA/87/2024	NEW INDIA ASSURANCE CO.LTD., BALASORE VS SHIBA PRASAD SWAIN	MAHITOSH SINHA VS	// // IST MACT, BHADRAK(Bhadrak) Mac/0000046/2021
110	D-MATA/6700/2024 MATA/53/2024	DEBASIS MOHAPATRA VS LIPINA BARIK	BIBHU PRASAD MOHANTY VS	// // JUDGE FAMILY COURT,CUTTACK(Cutta CMA/0000124/2023
111	D-MATA/7449/2024 MATA/54/2024	DR. NIHAR RANJAN PATRA VS ADYASHA PATRA	DEBA KUMAR RATH VS	// // JUDGE FAMILY COURT,BHUBANESWA IA/0000119/2023
112	D-RPFAM/5619/2024 RPFAM/36/2024	DAMBARU@DAMBARUDHARA MAJHI VS NILABATI MALI	SURYAKANTA DWIBEDI VS	// // JUDGE, FAMILY COURT, NABARANGP Crp/0000013/2020
113	D-RPFAM/7400/2024 RPFAM/37/2024	RAJESH SINGH VS NIRUPAMA BEHERA	SOUMYA RANJAN DAS VS	// // JUDGE FAMILY COURT,ROURKELA(Su Crp/0000014/2019

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-RSA/790/2024 RSA/35/2024	MANORANJAN NAYAK VS DASARATHI BISWAL	MAHESWAR MOHANTY VS	// A.D.J.,BALASORE(Baleshwar) RFA/0000046/2021
115	D-TRP(C)/5995/2024 TRP(C)/43/2024	BILASINI SAHOO VS MADAN MOHAN SAHOO	SHELLY DAS VS	// CIVIL JUDGE (JD),RANPUR(Nayagarh) CS/0000017/2021
116	D-WA/6274/2024 WA/198/2024	STATE OF ODISHA VS SUBASH CHANDRA NAYAK	AJODHYA RANJAN DASH, A.G.A. VS	// 0 //
117	D-WA/1344/2024 WA/199/2024	MAMATARANI SAHOO VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
118	D-WP(C)/7197/2024 WP(C)/3814/2024	BANANI BISWAL VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
119	D-WP(C)/6331/2024 WP(C)/3815/2024	BHASKAR CHANDRA TRIPATHY VS ADDL. JOINT COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //
120	D-WP(C)/7098/2024 WP(C)/3816/2024	SUSANTA KUMAR SAHOO VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
121	D-WP(C)/5918/2024 WP(C)/3817/2024	GAGAN BIHARI SAHOO VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
122	D-WP(C)/5275/2024 WP(C)/3818/2024	PUSPAMITRA PATTNAIK VS STATE OF ODISHA	PANCHANAN SAHOO VS	// 0 //
123	D-WP(C)/7250/2024 WP(C)/3819/2024	SUKANTI PALEI VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
124	D-WP(C)/6330/2024 WP(C)/3820/2024	SUSILA BALA SINGH VS ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //
125	D-WP(C)/5780/2024	ARJUN GOUDA	ASHOK KUMAR DAS	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/3821/2024	VS	VS	0
		ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM		//
126	D-WP(C)/5558/2024	HARIHAR SWAIN	MAHESWAR MOHANTY	//
	WP(C)/3822/2024	VS	VS	0
		STATE OF ODISHA		//
127	D-WP(C)/6237/2024	SAKTI PRASAD MISHRA	ABINASH NAYAK	//
	WP(C)/3823/2024	VS	VS	0
		INDIRA PRIYADARSHINI		//
128	D-WP(C)/5783/2024	ARJUN GOUDA	ASHOK KUMAR DAS	//
	WP(C)/3824/2024	VS	VS	0
		ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM		//
129	D-WP(C)/5615/2024	RAJARAM MALLICK	SURAJIT NATH	//
	WP(C)/3825/2024	VS	VS	0
		STATE OF ODISHA		//
130	D-WP(C)/6112/2024	SANKARSAN JENA	ASHOK KUMAR DAS	//
	WP(C)/3826/2024	VS	VS	0
		ADDL. JOINT COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR		//
131	D-WP(C)/5777/2024	ARJUN GOUDA	ASHOK KUMAR DAS	//
	WP(C)/3827/2024	VS	VS	0
		ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM		//
132	D-WP(C)/6252/2024	PRAKASH RANJAN SATAPATHY	KABIR KUMAR JENA	//
	WP(C)/3828/2024	VS	VS	0
		STATE OF ODISHA		//
133	D-WP(C)/5772/2024	SARASWATI SAHU	ASHOK KUMAR DAS	//
	WP(C)/3829/2024	VS	VS	0
		ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM		//
134	D-WP(C)/5775/2024	SARASWATI SAHU	ASHOK KUMAR DAS	//
	WP(C)/3830/2024	VS	VS	0
		ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM		//
135	D-WP(C)/5923/2024	GADADHAR JENA	AUROBINDA SAHOO	//
	WP(C)/3831/2024	VS	VS	0
		STATE OF ODISHA		//
136	D-WP(C)/7656/2024	DR. DEBASMITA SINGH	AVIJIT MISHRA	//
	WP(C)/3832/2024	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-WP(C)/7202/2024 WP(C)/3833/2024	STATE OF ODISHA ARUNA KUMAR NAYAK VS	SHARMISTHA SAMAL VS	// // 0
138	D-WP(C)/7192/2024 WP(C)/3834/2024	STATE OF ODISHA MANJUSHREE NAYAK VS	SHARMISTHA SAMAL VS	// // 0
139	D-WP(C)/7368/2024 WP(C)/3835/2024	STATE OF ODISHA RAJESH KUMAR HARIJAN VS	SUSHANTA KUMAR JOSHI VS	// // 0
140	D-WP(C)/7522/2024 WP(C)/3836/2024	STATE OF ODISHA SASMITA NANDA VS	DILLIP KUMAR MOHAPATRA VS	// // 0
141	D-WP(C)/7187/2024 WP(C)/3837/2024	STATE OF ODISHA MANORAMA PANDA VS	SHARMISTHA SAMAL VS	// // 0
142	D-WP(C)/5236/2024 WP(C)/3838/2024	STATE OF ODISHA M/S. FRONTLINE TRADING CO., KORAPUT VS	SUBASH CHANDRA SAHOO VS	// // 0
143	D-WP(C)/7195/2024 WP(C)/3839/2024	THE ADDL. CT AND GST OFFICE, KORAPUT PRANATI MOHANTY VS	SHARMISTHA SAMAL VS	// // 0
144	D-WP(C)/5241/2024 WP(C)/3840/2024	STATE OF ODISHA M/S. BIRENDRA KUMAR NAYAK VS	SUBASH CHANDRA SAHOO VS	// // 0
145	D-WP(C)/7206/2024 WP(C)/3841/2024	THE CT AND GST OFFICE., KORAPUT LOKANATH MISHRA VS	SHARMISTHA SAMAL VS	// // 0
146	D-WP(C)/7203/2024 WP(C)/3842/2024	STATE OF ODISHA PANKAJINI LENKA VS	SHARMISTHA SAMAL VS	// // 0
147	D-WP(C)/5229/2024 WP(C)/3843/2024	STATE OF ODISHA M/S. BIRENDRA KUMAR NAYAK VS	SUBASH CHANDRA SAHOO VS	// // 0
		THE CT AND GST OFFICER, KORAPUT		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WP(C)/5010/2024 WP(C)/3844/2024	SUSANTA @ SUSANTA KUMAR MAHAPATRA VS THE MANAGEMENT OF M/S. MUTHOOT FINCORP LTD., KERALA	SATYANARAYAN MOHAPATRA VS	// 0 //
149	D-WP(C)/5006/2024 WP(C)/3845/2024	PRATIMA MOHANTY VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
150	D-WP(C)/5004/2024 WP(C)/3846/2024	PRAVAT KUMAR PADHI VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
151	D-WP(C)/7426/2024 WP(C)/3847/2024	BIDYADHAR PARIDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
152	D-WP(C)/7432/2024 WP(C)/3848/2024	SOMANATH SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
153	D-WP(C)/6454/2024 WP(C)/3849/2024	GURUBARI HANSU VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
154	D-WP(C)/6977/2024 WP(C)/3850/2024	SMRUTIREKHA KAR @ SMRUTI KAR VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
155	D-WP(C)/7429/2024 WP(C)/3851/2024	BIDYUTPRAVA BHOI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
156	D-WP(C)/7536/2024 WP(C)/3852/2024	MAYURBHANJ COLLEGE OF NURSING, MAYURBHANJ VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
157	D-WP(C)/7200/2024 WP(C)/3853/2024	TUNILATA BEURA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
158	D-WP(C)/7219/2024 WP(C)/3854/2024	JANMEJAY JENA VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
159	D-WP(C)/7411/2024	SUBRAT KUMAR SAHOO	ALOK KUMAR PANDA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/3855/2024	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/7396/2024 WP(C)/3856/2024	JAGAMOHAN OJHA VS THE ODISHA FOREST DEVELOPMENT CORPORATION LTD., BBSR	PRANAB KUMAR GHOSE VS	// 0 //
161	D-WP(C)/7549/2024 WP(C)/3857/2024	PRIYANKA DEVI COLLEGE OF NURSING, PURI VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
162	D-WP(C)/7004/2024 WP(C)/3858/2024	RADHAMANI JENA VS STATE OF ODISHA	ABHISEK MOHANTY VS	// 0 //
163	D-WP(C)/4199/2024 WP(C)/3859/2024	NILAKANTHA PRADHANI VS STATE OF ODISHA	PADMANAV CHOUDHURY VS	// 0 //
164	D-WP(C)/7215/2024 WP(C)/3860/2024	SUKANTA KUMAR SAHOO VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
165	D-WP(C)/6179/2024 WP(C)/3861/2024	BABULAL HANSDAH VS REVENUE DIV. COMMISSIONER, CUTTACK	PRASANTA KUMAR SATAPATHY VS	// 0 //
166	D-WP(C)/5317/2024 WP(C)/3862/2024	M/S. INDIAN OIL CORPORATION LTD. MUMBAI VS UNION OF INDIA	ISWAR MOHANTY VS	// 0 //
167	D-WP(C)/7385/2024 WP(C)/3863/2024	SATSANG KENDRA, BBSR VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// 0 //
168	D-WP(C)/6264/2024 WP(C)/3864/2024	SACHI KANTA PATRA VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
169	D-WP(C)/6191/2024 WP(C)/3865/2024	SUBHADRA FEDERATION, BHADRAK VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
170	D-WP(C)/7824/2024 WP(C)/3866/2024	BOMMINAYANI RAGHU RAM VS	BIDYALOK MOHAPATRA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/7401/2024 WP(C)/3867/2024	DEPUTY DIRECTOR OF MINES, JEYPORE CIRCLE, KORAPUT PRAMOD KUMAR SAHOO VS STATE OF ODISHA	SK. ZAFARULLA VS	// // 0 //
172	D-WP(C)/7390/2024 WP(C)/3868/2024	SHUBACHINTAN SHUBHACHINTAN @ SUBHACHINTAN MOHAPATRA VS STATE OF ODISHA	SK. ZAFARULLA VS	// 0 //
173	D-WP(C)/7413/2024 WP(C)/3869/2024	BISHIKESHAN SAHOO VS STATE OF ODISHA	SK. ZAFARULLA VS	// 0 //
174	D-WP(C)/7535/2024 WP(C)/3870/2024	ASHOK KUMAR MOHANTY VS STATE OF ODISHA	HEMANT KUMAR MUND VS	// 0 //
175	D-WP(C)/7058/2024 WP(C)/3871/2024	KALPATARU PAGAL VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
176	D-WP(C)/7403/2024 WP(C)/3872/2024	ASHOK KUMAR SAHU VS STATE OF ODISHA	SK. ZAFARULLA VS	// 0 //
177	D-WP(C)/7068/2024 WP(C)/3873/2024	PRADEEP KUMAR ROUSTRAY@PRADEEP KUMAR ROUTARAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
178	D-WP(C)/7050/2024 WP(C)/3874/2024	HARIHAR PRUSTY VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
179	D-WP(C)/7809/2024 WP(C)/3875/2024	DEBASISH JENA VS UNION OF INDIA	TANMAY MISHRA VS	// 0 //
180	D-WP(C)/7407/2024 WP(C)/3876/2024	PURUSOTTAM MEHER VS STATE OF ODISHA	SK. ZAFARULLA VS	// 0 //
181	D-WP(C)/7332/2024 WP(C)/3877/2024	DR. KRANTI SWAGATIKA GURU VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/6947/2024 WP(C)/3878/2024	GOURI SHANKAR DEHURY VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
183	D-WP(C)/7232/2024 WP(C)/3879/2024	KISHORE CHANDRA MOHANTY VS STATE OF ODISHA	NEELAKANTHA PANDA VS	// 0 //
184	D-WP(C)/7229/2024 WP(C)/3880/2024	SATYJIT ROYCHOUDHURY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
185	D-WP(C)/6365/2024 WP(C)/3881/2024	M/S. KIRAN MOTORS, NABARANGPUR VS ADDL. COMMNR. OF STATE TAX (APPEAL), KORAPUT RANGE	ADHIRAJ MOHANTY VS	// 0 //
186	D-WP(C)/7635/2024 WP(C)/3882/2024	BIREN KUMAR SAHOO VS R.T.O.,BBSR II	ASHOK KUMAR ROUT VS	// 0 //
187	D-WP(C)/7177/2024 WP(C)/3883/2024	KISHORE CHANDRA SETHI VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
188	D-WP(C)/7761/2024 WP(C)/3884/2024	BISWARANJAN KAR VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
189	D-WP(C)/7303/2024 WP(C)/3885/2024	NATIONAL COOPERATIVE UNION OF INDIA, NEW DELHI VS PURNA CHANDRA KAR	SATYA SMRUTI MOHANTY VS	// 0 //
190	D-WP(C)/7440/2024 WP(C)/3886/2024	SANATAN BEHERA VS COMMISSIONER, CONSOLIDATION, BBSR	ANAM CHARAN PANDA VS	// 0 //
191	D-WP(C)/7438/2024 WP(C)/3887/2024	SURENDRA BEHERA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
192	D-WP(C)/7843/2024 WP(C)/3888/2024	VA TECH WABAG LTD., CHENNAI VS STEEL AUTHORITY OF INDIA, ROURKELA	SOUMYA MISHRA VS	// 0 //
193	D-WP(C)/6471/2024	DURMULYA KHATUA	SOUBHAGYA SWAIN	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/3889/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/7355/2024 WP(C)/3890/2024	SATYANARAYAN MAHAKUD VS COMMN. RAIL CO ORDINATION AND SPECIAL SECY TO GOVT. COMMERCE AND TRANSPORT DEPT., BBSR	SUSHANTA KUMAR JOSHI VS	// 0 //
195	D-WP(C)/7864/2024 WP(C)/3891/2024	SAISTA PARWIN VS STATE OF ODISHA	AFRAAZ SUHAIL VS	// 0 //
196	D-WP(C)/7750/2024 WP(C)/3892/2024	BIJAYLAXMI MOHANTY VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
197	D-WP(C)/7365/2024 WP(C)/3893/2024	PRAHALLAD SAHU VS COMMN., RAIL CO ORDINATION AND SPECIAL SECY. TO GOVT. COMMERCE AND TRANSPORT DEPT., BBSR	SUSHANTA KUMAR JOSHI VS	// 0 //
198	D-WP(C)/7116/2024 WP(C)/3894/2024	TANAYA KUMAR AGRAWAL VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	// 0 //
199	D-WP(C)/7747/2024 WP(C)/3895/2024	SATYABHAMA SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
200	D-WP(C)/7731/2024 WP(C)/3896/2024	SAROJINI TRIPATHY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
201	D-WP(C)/7781/2024 WP(C)/3897/2024	BIJAYA KUMAR BEHERA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
202	D-WP(C)/7674/2024 WP(C)/3898/2024	SMRUTISAI MISHRA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
203	D-WP(C)/7526/2024 WP(C)/3899/2024	M/S. PANIGRAHY ASSOCIATES, GANJAM VS ADDL. COMMISSIONER OF STATE TAX (APPEAL), BERHAMPUR	ITISHREE TRIPATHY VS	// 0 //
204	D-WP(C)/7573/2024 WP(C)/3900/2024	PRASANNA KUMAR BISWAL VS	SWAPNIL ROY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/7816/2024 WP(C)/3901/2024	STATE OF ODISHA PREMANANDA DAS VS THE TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// // ()
206	D-WP(C)/7744/2024 WP(C)/3902/2024	M/S SHRI RAM ELECTRICAL CONTRACTOR, SAMABALPUR VS THE CHIEF COMMNR. OF CT AND GST, ODISHA, CUTTACK	ASIT KUMAR DASH VS	// ()
207	D-WP(C)/7754/2024 WP(C)/3903/2024	M/S SHRI RAM ELECTRICAL CONTRACTOR, SAMBALPUR VS THE CHIEF COMMNR. OF CT AND GST, ODISHA	ASIT KUMAR DASH VS	// ()
208	D-WP(C)/7527/2024 WP(C)/3904/2024	M/S A.K.ENGINEERING WORKS, RAYAGADA VS STATE OF ODISHA	SUBASH CH PANI VS	// ()
209	D-WP(C)/7529/2024 WP(C)/3905/2024	M/S A.K.ENGINEERING WORKS, RAYAGADA VS STATE OF ODISHA	SUBASH CH PANI VS	// ()
210	D-WP(C)/7758/2024 WP(C)/3906/2024	M/S SHRI RAM ELECTRICAL CONTRACTOR, SAMBALPUR VS THE CHIEF COMMNR. OF CT AND GST, ODISHA, CUTTACK	ASIT KUMAR DASH VS	// ()
211	D-WP(C)/7531/2024 WP(C)/3907/2024	M/S A.K.ENGINEERING WORKS, RAYAGADA VS STATE OF ODISHA	SUBASH CH PANI VS	// ()
212	D-WP(C)/7460/2024 WP(C)/3908/2024	RAJDHANI B.Ed. COLLEGE (SE), KHURDA VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	// ()
213	D-WP(C)/7762/2024 WP(C)/3909/2024	M/S SHRI RAM ELECTRICAL CONTRACTOR, SAMBALPUR VS THE CHIEF COMMNR. OF CT AND GST, ODISHA	ASIT KUMAR DASH VS	// ()
214	D-WP(C)/7533/2024 WP(C)/3910/2024	M/S A.K.ENGINEERING WORKS, RAYAGADA VS STATE OF ODISHA	SUBASH CH PANI VS	// ()
215	D-WP(C)/6042/2024 WP(C)/3911/2024	SARAT CHANDRA PANDA VS ADDL. CHIEF SECY, WATER RESOURCES DEPT., BBSR	RABINDRA KUMAR PATNAIK VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/7451/2024 WP(C)/3912/2024	SK FIROZ @ MD FIROZ VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
217	D-WP(C)/6228/2024 WP(C)/3913/2024	RAGHUPATI ESTATE AND HOLDING PVT. LTD, CUTTACK VS STATE OF ODISHA	BHAGABAT PRASAD RATH VS	// 0 //
218	D-WP(C)/7538/2024 WP(C)/3914/2024	GOPAL MAHANANDIA VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
219	D-WP(C)/7537/2024 WP(C)/3915/2024	M/S A.K.ENGINEERING WORKS, RAYAGADA VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
220	D-WP(C)/7904/2024 WP(C)/3916/2024	KUNAL CHANDRA DASH VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
221	D-WP(C)/7542/2024 WP(C)/3917/2024	BAPUJI MAJHI VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
222	D-WP(C)/7543/2024 WP(C)/3918/2024	AMIYA KUMAR MOHANTY VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
223	D-WP(C)/6825/2024 WP(C)/3919/2024	M/S. MADAN MOHAN MOHAPATRA VS COMMISSIONER OF COMMERCIAL TAXES AND GST,ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //
224	D-WP(C)/6944/2024 WP(C)/3920/2024	SWARUPA JENA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
225	D-WP(C)/7619/2024 WP(C)/3921/2024	M/S. BHARAT SECURITY SERVICE, JAJPUR VS THE SECY., DEPT. OF INFORMATION AND PUBLIC RELATION, BBSR	SATYABRATA MOHANTY VS	// 0 //
226	D-WP(C)/7819/2024 WP(C)/3922/2024	AJAY KUMAR DAS VS THE TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0 //
227	D-WP(C)/7528/2024	M/S. MISHRA SURGICAL AGENCY, CUTTACK	ITISHREE TRIPATHY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/3923/2024	VS JOINT COMMISSIONER OF STATE TAX (APPEAL), CUTTACK	VS	0 //
228	D-WP(C)/7525/2024 WP(C)/3924/2024	BHARATI MAHAPATRA VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
229	D-WP(C)/7812/2024 WP(C)/3925/2024	AJAYA KUMAR SAHU VS THE TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0 //
230	D-WP(C)/7524/2024 WP(C)/3926/2024	DURGABATI PANDA VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
231	D-WP(C)/7874/2024 WP(C)/3927/2024	DHANANJAYA BADATYA VS STATE OF ODISHA	MITU KUMAR BISWAL VS	// 0 //
232	D-WP(C)/7813/2024 WP(C)/3928/2024	ASHOK MISTRI VS THE TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0 //
233	D-WP(C)/7053/2024 WP(C)/3929/2024	M/S ANNAPURNA AGRO INTERNATIONAL PVT. LTD., BALASORE VS ASST. PROVIDENT FUND COMMNR., BALASORE	SOMANATH MISHRA VS	// 0 //
234	D-WP(C)/6966/2024 WP(C)/3930/2024	M/S GLADIOUS INFRASTRUCTURE SERVICE VS JOINT COMMISSIONER OF STATE TAX	KSHIROD KUMAR SAHOO VS	// 0 //
235	D-WP(C)/7821/2024 WP(C)/3931/2024	BIREN BAIDYA VS THE TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0 //
236	D-WP(C)/6884/2024 WP(C)/3932/2024	BIJAYA KUMAR MOHANTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
237	D-WP(C)/4945/2024 WP(C)/3933/2024	BAMADEB TARAI VS GOVT. OF ORISSA	RANJAN KUMAR NAYAK VS	// 0 //
238	D-WP(C)/6885/2024 WP(C)/3934/2024	KARUNAKAR PATRA VS	DILLIP KUMAR MOHAPATRA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/4947/2024 WP(C)/3935/2024	STATE OF ODISHA TRILOCHANA DAS VS GOVT. OF ODISHA	RANJAN KUMAR NAYAK VS	// // 0 //
240	D-WP(C)/6888/2024 WP(C)/3936/2024	BHARAT CHARAN SAHU VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
241	D-WP(C)/5677/2024 WP(C)/3937/2024	SUKANTI MAJHI VS MAHANADI COAL FIELD LTD., SAMBALPUR	SISIR DAS VS	// 0 //
242	D-WP(C)/5693/2024 WP(C)/3938/2024	RABINDRA ROUL VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
243	D-WP(C)/6889/2024 WP(C)/3939/2024	SACHALA MUDULI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
244	D-WP(C)/7631/2024 WP(C)/3940/2024	M/S. MS STAR LOGISTICS, BHADRAK VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
245	D-WP(C)/5736/2024 WP(C)/3941/2024	KUNJA BIHARI MEHER VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
246	D-WP(C)/6973/2024 WP(C)/3942/2024	KISHOR CHANDRA NAIK VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
247	D-WP(C)/5737/2024 WP(C)/3943/2024	DAITARI SAMAL VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
248	D-WP(C)/7331/2024 WP(C)/3944/2024	PRADIPTA KISHOR DAS VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
249	D-WP(C)/5940/2024 WP(C)/3945/2024	NARESH TAJAN VS MAHANADI COALFIELD LTD., SAMBALPUR	SISIR DAS VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/7634/2024 WP(C)/3946/2024	TAPAN KUMAR SAHOO VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
251	D-WP(C)/7393/2024 WP(C)/3947/2024	DR. BHAGYARATHI MALLICK VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	// 0 //
252	D-WP(C)/6890/2024 WP(C)/3948/2024	RAJ KUMAR DAS VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
253	D-WP(C)/6887/2024 WP(C)/3949/2024	PRATAP CHANDRA RAJ VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
254	D-WP(C)/6158/2024 WP(C)/3950/2024	PATHUNI BEHERA VS STATE OF ODISHA	AVIJIT PAL VS	// 0 //
255	D-WP(C)/3642/2024 WP(C)/3951/2024	SARMISTHA SWAIN VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
256	D-WP(C)/6891/2024 WP(C)/3952/2024	CHATURBHUJA MAHANTA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
257	D-WP(C)/6644/2024 WP(C)/3953/2024	AMBIKA MOHANTY VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
258	D-WP(C)/6017/2024 WP(C)/3954/2024	BIMALINI BISWAL VS COLLECTOR, PURI	BRAJA MOHAN SARANGI VS	// 0 //
259	D-WP(C)/477/2024 WP(C)/3955/2024	ASHOK KUMAR PATNAIK VS STATE BANK OF INDIA, KORAPUT	DR. JANMEJAYA RAY VS	// 0 //
260	D-WP(C)/7636/2024 WP(C)/3956/2024	TAPAN KUMAR SAHOO VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
261	D-WP(C)/7055/2024	ABHINAYA MANDAL	LAMBIT SENAPATI	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/3957/2024	VS UNION OF INDIA	VS	0 //
262	D-WP(C)/7637/2024 WP(C)/3958/2024	TAPAN KUMAR SAHOO VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
263	D-WP(C)/7639/2024 WP(C)/3959/2024	TAPAN KUMAR SAHOO VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
264	D-WP(C)/6504/2024 WP(C)/3960/2024	AKSHAYA KUMAR BEHERA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
265	D-WP(C)/7641/2024 WP(C)/3961/2024	TAPAN KUMAR SAHOO VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
266	D-WP(C)/7329/2024 WP(C)/3962/2024	BANDANA KAR VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
267	D-WP(C)/7462/2024 WP(C)/3963/2024	NALINI KANTA CHANDRA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
268	D-WP(C)/7328/2024 WP(C)/3964/2024	RABINDRA GOCHHAYAT VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
269	D-WP(C)/7488/2024 WP(C)/3965/2024	NRUSINGHA CHARAN MISHRA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
270	D-WP(C)/7686/2024 WP(C)/3966/2024	GOUTAM MAJHI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
271	D-WP(C)/4079/2024 WP(C)/3967/2024	ASWIN KUMAR SWAIN VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
272	D-WP(C)/6769/2024 WP(C)/3968/2024	RAMESH CHANDRA MOHANTY VS	DEEPAK KU SAHOO VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/7445/2024 WP(C)/3969/2024	STATE OF ODISHA ARUN COLLEGE OF NURSING, KENDRAPARA VS	SOUMENDRA PATTANAIAK VS	// // ()
274	D-WPCRL/4681/2024 WPCRL/12/2024	STATE OF ODISHA RANJAN KUMAR DASH VS	RAVI SHANKAR SAMAL VS	// //0 ()
275	D-ABLAPL/4100/2024 ABLAPL/1854/2024	STATE OF ODISHA AJAYA SAHU VS	JYOTIRMAYA SAHOO VS	// KODALA /97 /2023 ()
276	D-ABLAPL/4735/2024 ABLAPL/1855/2024	STATE OF ODISHA TAPAN SAHOO @ SAHU VS	AMIT KUMAR NATH VS	// JARAPADA /47 /2024 ()
277	D-ABLAPL/4783/2024 ABLAPL/1856/2024	STATE OF ODISHA RITESH BISI @ CHHANDA BISI VS	KIRTAN DANG VS	// BHEDEN /207 /2020 ()
278	D-ABLAPL/4871/2024 ABLAPL/1857/2024	STATE OF ODISHA GOVINDA SAHU @ GOBINDA VS	KULDEEP MOHANTY VS	// BARGARH /62 /2024 ()
279	D-ABLAPL/4958/2024 ABLAPL/1858/2024	STATE OF ODISHA DASHARATH PATRA VS	ARIJEET MISHRA VS	// PANIKOILI /389 /2023 ()
280	D-ABLAPL/4953/2024 ABLAPL/1859/2024	STATE OF ODISHA SWAGAT KUMAR NAIK VS	ASHOK KUMAR PARIDA VS	// BOLANGIR TOWN /743 /2023 ()
281	D-ABLAPL/4970/2024 ABLAPL/1860/2024	STATE OF ODISHA MANOSHI ROY VS	BASANTA KUMAR DAS VS	// BADAGODA P.S. /311 /2018 S.D.J.M.,BHUBANESWAR(Khordha)
282	D-ABLAPL/4954/2024 ABLAPL/1861/2024	STATE OF ODISHA KANHA @SMRUTIRANJAN MISHRA VS	ARIJEET MISHRA VS	GR/0004921/2018 PANIKOILI /79 /2024 ()
283	D-ABLAPL/4973/2024 ABLAPL/1862/2024	STATE OF ODISHA ROHITA SAHOO @ ROHITA KUMAR SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	// S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C 2(A)CC/0000041/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-ABLAPL/5004/2024 ABLAPL/1863/2024	ANIL MOHAPATRA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	DHENKANAL SADAR /95 /2024 () //
285	D-ABLAPL/4955/2024 ABLAPL/1864/2024	MAHESWAR SETHI VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	TIHIDI /114 /2023 () //
286	D-ABLAPL/4956/2024 ABLAPL/1865/2024	BIKASH PRADHAN VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /732 /2023 () //
287	D-ABLAPL/5019/2024 ABLAPL/1866/2024	SOUMYA RANJAN NAYAK @ SONU VS STATE OF ODISHA	KASHINATH PATTNAIK VS	BARANGA /80 /2024 () //
288	D-ABLAPL/5027/2024 ABLAPL/1867/2024	BASANTI KUMARI BEHERA @ KUMARI BEHERA VS STATE OF ODISHA	ASHOK DAS VS	PARLAKHEMUNDI /396 /2023 () //
289	D-ABLAPL/5036/2024 ABLAPL/1868/2024	DIPU @ DEBENDRA @ DEBENDRA KUMAR SAMAL VS STATE OF ODISHA	AJAYA KUMAR MOHAPATRA VS	BALICHANDRAPUR /58 /2024 () //
290	D-ABLAPL/5041/2024 ABLAPL/1869/2024	RAJESH JENA @ AMAR VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	SHERAGADA /216 /2023 () //
291	D-ABLAPL/5057/2024 ABLAPL/1870/2024	SAMUEL MAHANANDIA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	GUDARI /38 /2020 () //
292	D-ABLAPL/5069/2024 ABLAPL/1871/2024	TURA BASTIA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /658 /2023 () //
293	D-ABLAPL/5047/2024 ABLAPL/1872/2024	SURENDRA JENA @ SURESH KUMAR JENA VS STATE OF ODISHA	BISWORANJAN SWAIN VS	BONTH /31 /2024 () //
294	D-ABLAPL/5109/2024 ABLAPL/1873/2024	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	DHENKANAL SADAR /90 /2024 () //
295	D-ABLAPL/5070/2024	TURA BASTIA	JYOTIRMAYA SAHOO	PURUSHOTTAMPUR /784 /2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/1874/2024	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/5048/2024 ABLAPL/1875/2024	RAJENDRA ROUTA @ BHUTA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BERHAMPUR SADAR /422 /2022 () //
297	D-ABLAPL/5081/2024 ABLAPL/1876/2024	KARUNAKAR MALLICK VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	/ /0 J.M.F.C.,BASTA(Baleshwar) ICC/000001/2023
298	D-ABLAPL/5118/2024 ABLAPL/1877/2024	RAITAR BEHERA VS STATE OF ODISHA	PULAKESH MOHANTY VS	KARANJIA /181 /2011 S.D.J.M.-CIVIL JUDGE (SD),KARANJIA(M GR/0000505/2011
299	D-ABLAPL/5120/2024 ABLAPL/1878/2024	SANTOSH @ SANTOSH KUMAR SAHOO VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	ODAGAON /98 /2018 () //
300	D-ABLAPL/5121/2024 ABLAPL/1879/2024	BHAGABAN DAS @ BAYA VS UNION OF INDIA	SATYABRATA SENAPATI VS	/ /0 S.D.J.M.,BHADRAK(Bhadrak) 2(C)CC/000067/2024
301	D-ABLAPL/5091/2024 ABLAPL/1880/2024	BIKASH PRADHAN VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /731 /2023 () //
302	D-ABLAPL/5126/2024 ABLAPL/1881/2024	PRASANNA KUMAR DEBATA VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	DHARMASALA /88 /2024 () //
303	D-ABLAPL/1654/2024 ABLAPL/1882/2024	JYOTSNARANI PADHIARI VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	ASTARANGA /95 /2020 J.M.F.C.,NIMAPARA(Puri) ICC/0000172/2023
304	D-ABLAPL/5133/2024 ABLAPL/1883/2024	SANATAN PARIDA VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /109 /2024 () //
305	D-ABLAPL/5147/2024 ABLAPL/1884/2024	BIKASH PRADHAN VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /730 /2023 () //
306	D-ABLAPL/4208/2024 ABLAPL/1885/2024	JAYADEBA SASINI VS	MD. GOLAM MADANI VS	BHANDARIPOKHARI /338 /2022 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-ABLAPL/5150/2024 ABLAPL/1886/2024	STATE OF ODISHA GITANJALI GIRI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// BALIAPAL /47 /2023 () //
308	D-ABLAPL/5182/2024 ABLAPL/1887/2024	STATE OF ODISHA SEKH. CHAND VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// GHATAGAON /95 /2024 () //
309	D-ABLAPL/4283/2024 ABLAPL/1888/2024	STATE OF ODISHA MD. JAMALUDDIN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// BELPAHAR /22 /2024 () //
310	D-ABLAPL/4288/2024 ABLAPL/1889/2024	STATE OF ODISHA SANAT KUMAR PARIDA VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	// KHUNTA /37 /2024 () //
311	D-ABLAPL/4509/2024 ABLAPL/1890/2024	STATE OF ODISHA ALEKHA PRADHAN VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	// DELANGA /32 /2024 () //
312	D-ABLAPL/4470/2024 ABLAPL/1891/2024	STATE OF ODISHA AKASH DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// GOCHHAPADA /121 /2023 () //
313	D-ABLAPL/4670/2024 ABLAPL/1892/2024	STATE OF ODISHA ALOKANDU DASH VS STATE OF ODISHA	NILAKANTHA DAS VS	// PAHALA /42 /2024 () //
314	D-ABLAPL/4493/2024 ABLAPL/1893/2024	STATE OF ODISHA RANJAN KUMAR DAS VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// JAJPUR ROAD /95 /2024 () //
315	D-ABLAPL/4548/2024 ABLAPL/1894/2024	STATE OF ODISHA BIDYADHAR BEHERA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// MARINE KASIA /8 /2024 () //
316	D-ABLAPL/4683/2024 ABLAPL/1895/2024	STATE OF ODISHA ASHOK SAMANTARAY @ ASHOK CHANDRA SAMANTARAY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// KHURDA SADAR /37 /2024 () //
317	D-ABLAPL/4758/2024 ABLAPL/1896/2024	STATE OF ODISHA PEDDINTI RAMAN JINEYULU VS STATE OF ODISHA	ASHOK JENA VS	// INDUSTRIAL ESTATE PS /24 /2024 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/4499/2024 ABLAPL/1897/2024	DEBABRATA MALLICK VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	UMERKOTE /81 /2024 () //
319	D-ABLAPL/4507/2024 ABLAPL/1898/2024	MAMATA PRADHAN VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	DELANGA /25 /2021 () //
320	D-ABLAPL/4773/2024 ABLAPL/1899/2024	CHITTARANJAN PRADHAN VS STATE OF ODISHA	DEBA KUMAR RATH VS	LAXMISAGAR P.S. /365 /2023 () //
321	D-ABLAPL/4833/2024 ABLAPL/1900/2024	SHYAM SUNDAR PANGI VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	CHITRAKONDA /62 /2017 () //
322	D-ABLAPL/4713/2024 ABLAPL/1901/2024	JITENDRA BISWAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /21 /2024 () //
323	D-ABLAPL/4876/2024 ABLAPL/1902/2024	JAYANTA KUMAR JENA @ CHAGULU JENA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BHADRAK RURAL /8 /2024 () //
324	D-ABLAPL/4843/2024 ABLAPL/1903/2024	NILU PALEI VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	DHAULI PS /86 /2022 () //
325	D-ABLAPL/4851/2024 ABLAPL/1904/2024	MAYADHARA PADHAN VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	LOISINGHA(BOLANGIR) /312 /2021 () //
326	D-ABLAPL/4877/2024 ABLAPL/1905/2024	SAMUEL MAHANANDIA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	BISSAMCUTTACK /29 /2019 () //
327	D-ABLAPL/4856/2024 ABLAPL/1906/2024	YAKUB MOHAMMED @ YAKUB KHAN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	GURUDIJHATIA /76 /2023 () //
328	D-ABLAPL/4874/2024 ABLAPL/1907/2024	PRAMOD JAGARANGA@PROMOD MAJHI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	KASINAGAR /49 /2023 () //
329	D-ABLAPL/4664/2024	PUNIT KUMAR SETHI @ PUNITA KUMAR SETHI	PRAKASH KUMAR MISHRA	BHANJANAGAR /87 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/1908/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/5129/2024 ABLAPL/1909/2024	BUKAI MAJHI VS STATE OF ODISHA	ARIJEET MISHRA VS	CHANDABALI /302 /2023 () //
331	D-ABLAPL/5024/2024 ABLAPL/1910/2024	SAROJ KUMAR PRUSETH VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	KUCHINDA /67 /2024 () //
332	D-ABLAPL/5159/2024 ABLAPL/1911/2024	MANARANJAN PRADHAN VS STATE OF ODISHA	SATYABRATA PANDA VS	BIRMAHARAJPUR /249 /2023 () //
333	D-ABLAPL/3445/2024 ABLAPL/1912/2024	ANSAR @ ANSAR KHAN VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /18 /2024 () //
334	D-ABLAPL/5161/2024 ABLAPL/1913/2024	PURUSOTTAM SAHU VS STATE OF ODISHA	SATYABRATA PANDA VS	GAISILET /26 /2024 () //
335	D-ABLAPL/5165/2024 ABLAPL/1914/2024	RAJA PATNAIK @ SUJIT KUMAR PATNAIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SPL.TASK FORCE /3 /2024 () //